

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH

ITEM No. 126
(CAA)-31(PB)/2019

IN THE MATTER OF:

Omkara Projects Pvt. Ltd.
and EEE Realty Pvt. Ltd.

.... Applicant/Petitioner

Order under Sections 230-232 of the Companies Act

Order delivered on 18.07.2019

Coram:

SH. R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)

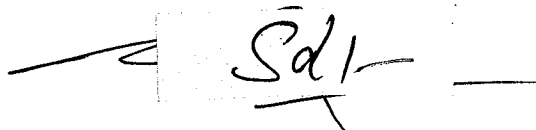
SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

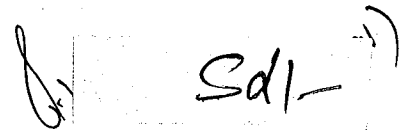
For the Petitioner: Mr. P. Nagesh, Mr. Suman Kumar & Mr. Afnaan, Advs.
For the RD Mr. Chetana Kandpal, Company Prosecutor

ORDER

Subject to clarification, order is reserved.



(S. K. MOHAPATRA)
MEMBER (TECHNICAL)



(MR. R. VARADHARAJAN)
MEMBER (JUDICIAL)